

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)124/2022, IA(IBC)142/2022, IA(IBC)144/2022 in CP(IB) No.504/10/HDB/2018
NAME OF THE COMPANY	Handum Industries Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

IA(IBC)124/2022

Present: Ld. Counsel Mr. CS K Puran Chandra for the Applicant.
Ld. Counsel Mr. T. Ravichandran for the Respondent.

Matter is adjourned to 16.02.2024.

IA(IBC)142/2022

Present: Ld. Counsel Adv. Hemant Varshney from the O/o. Dishit Bhattacharjee
for the Respondent.

Matter is adjourned to 16.02.2024.

IA(IBC)144/2022

Present: Ld. Counsel Adv. Hemant Varshney from the O/o. Dishit Bhattacharjee
for the Respondent.

Matter is adjourned to 16.02.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)